## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3874
ANSWERED ON:14.12.2009
SCHOLARSHIP TO STUDENTS
Dhruvanarayana Shri R. ;Kodikunnil Shri Suresh;Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount paid as pre-matric and post-matric scholarship to day scholars and hostellers belonging to Scheduled Castes (SCs) and Other Backward Classes (OBCs) categories alongwith the date on which the same was fixed;
- (b) whether the Government proposes to revise the said amount including the amount of scholarship for commercial Pilot license course for OBC students; and
- (c) if so, the details thereof alongwith the mechanism put in place to monitor the schemes and ensure all the eligible students are benefited therefrom?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) The existing rates of scholarship/maintenance allowance under the following Pre and Post Matric Scholarship Schemes of the Ministry are given in Annexure I:-
- (i) Pre Matric Scholarship for children of those engaged in unclean occupation
- (ii) Post Matric Scholarship for SC students
- (iii) Pre Matric Scholarship for OBC students
- (iv) Post Matric Scholarship for OBC students
- (b) & (c) The rates of scholarship under the "Pre Matric Scholarship scheme for children of those engaged in unclean occupations" have been revised w.e.f. 1.4.2008. Revision of other schemes is under consideration.

All the above schemes are implemented through the State Governments, who are advised to send proposals in respect of eligible beneficiaries, for release of central assistance. Schemes are monitored through physical and financial progress reported by the State Governments.